

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1964/2019

Tuesday, this the 17th day of September 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mr. Ashok Kumar Chhikara
A-8/3, Sector 16, Rohini, Delhi
Age-50, Group B
Designation : Junior Engineer

(Ms. Soumyashree Misra, Advocate)

..Applicant

Versus

SDMC Through its Commissioner
SPM Civil Centre, JLN Marg, New Delhi – 110 002

(Mrs. Anupama Bansal, Advocate)

..Respondent

O R D E R (ORAL)

Justice L. Narasimha Reddy:

Learned counsel for applicant seeks permission of this Tribunal to withdraw the O.A. with liberty to pursue the remedies in accordance with law.

2. Permission is accorded and the O.A. is accordingly dismissed as withdrawn, leaving it open to the applicant to pursue the remedies in accordance with law. There shall be no order as to costs.

**(Mohd. Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

September 17, 2019
/sunil/